

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00788/2017**

Jabalpur, this Wednesday, the 05<sup>th</sup> day of February, 2020

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**

Vijay Rao, S/o Late Swami, DOB: 09.03.1956 Retired Postal  
Assistant R/o-402/2 Chetna Maidan, Mandla Road, Bilahari  
Jabalpur 482001 (M.P.) **-Applicant**

(By Advocate: Shri Vijay Tripathi)

**V e r s u s**

1. Union of India, Through its Secretary Ministry of Communication and IT, Department of post  
Dak Bhawan Sansad Marg New Delhi 110001 (M.P.)
2. Chief Post Master General, Madhya Pradesh Circle  
Dak Bhawan Hoshangabad Road Bhopal  
District Bhopal 462012 (M.P.)
3. Director Postal Accounts O/o Chief Post Master General  
Madhya Pradesh Circle Dak Bhawan  
Hoshangabad Road Bhopal District Bhopal 462012 (M.P.)
4. Senior Superintendent of Post Offices J  
abalpur Division Jabalpur 484001 (M.P.) **- Respondents**

(By Advocate: Shri D.S.Baghel)

**O R D E R (ORAL)**

Learned counsel for the respondents submits that the applicant is left for his heavenly abode on 19.04.2018.

2. He submits the death certificate, which is taken on record.

3. Since there is no legal representation, the Original Application shall abate.

4. In view of it, the Original Application is dismissed as abated.

**(Navin Tandon)  
Administrative Member**

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